

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date :16/01/2018
Day :Tuesday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/1953/2008	HIMANI ALLOYS LTD.	C.C.E ROHTAK	R. P. Jindal,Consultant/DR	
2	E/1/2010	HIRA NAND & CO.	C.C.E CHANDIGARH- I	Bipin Garg/DR	

Ad
Prepared By

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Checked By

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11.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh